

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra-IRP Biswaksen Panda-PCS
2.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr.	Kumar Anurag Singh	Anup Kumar Lakhotia Manju Bhuteri Kunal Godhwani-R1

For Directions

3.	Comp. App. (AT) No. 353 of 2019	Linixi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma Adeeba Mujahid Puneet Rai
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	
5.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta-R1
6.	Comp. App. (AT) (Ins) No. 353 of 2020	Akhilesh Kulshrestha Vs. Saab India Technologies Pvt Ltd.	Vishal Ganda	Vatsala Kumari Shankh Sengupta Sujoy Sur
7.	Comp. App (AT) (Ins) No. 920 of 2020	Orient Abrasives Ltd. Vs. Fairmate Chemicals Pvt. Ltd.	Sandeep Grover	Sameer Rastogi
8.	Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. With	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand S. Sengar-RP Rahul Jain-IRP Abhishek Anand

9.	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. With	Anuj Singh	Vishal Ganda Gaurav Singh
10.	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	Vishal Ganda Gaurav Singh
11.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1 Nrinal H. Vardhan-R2
12.	Comp. App. (AT) No. 164 of 2021	Mukesh Kumar Gupta Vs. Registrar of Companies, NCT of Delhi & Haryana	Henna George	

For Hearing

13.	Comp. App. (AT) (Ins) No. 873 of 2021	Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane With	Mahesh Agarwal	Udaya Sankar
14.	Comp. App. (AT) (Ins) No. 874 of 2021	Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant With	Mahesh Agarwal	Udaya Sankar
15.	Comp. App. (AT) (Ins) No. 875 of 2021	Rolta India Ltd. Vs. Vipin Dayaram Yadav	Mahesh Agarwal	Udaya Sankar

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By order of Hon'ble Chairperson

-sd/-
Registrar